

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 38(ND)2016  
**CA. NO.**

**PRESENT: SH. M.K.HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017**

**NAME OF THE COMPANY:** Smt. Rajni Gupta & Ors. Vs. M/s Sunair Hotels Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	AMIT DHAKA	ADVOCATE	RESPONDENTS	}
2.	PRADEEP DHINGRA	C.A.	RESPONDENTS	
3	Nahush Jain	, Adv.	Petitioners	

**ORDER**

Mr. Nahush Jain, Learned Counsel has appeared on behalf of the Ld. Counsel for the Petitioners. Ld. Counsel for the respondents is present. Ld. Counsel for the Petitioners has circulated a letter for adjournment of the case on the ground that he is unwell and is not in a position to argue the matter today. Ld. Counsel representing the other side has pleaded no objection to the letter. Taking into consideration the above, the matter is adjourned and shall come up for arguments on 24.3.2017.

Sd/-  
(M.K. Hanjura)  
Member (Judicial)